

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 27

MA 690/2018 MA 1289/2018 IA 478/2024 IN C.P. (IB)/1399(MB)2017

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.03.2024**

NAME OF THE PARTIES:

BANK OF BARODA

V/s

MANDHANA INDUSTRIES LTD

Section 7 Sec 60(5) of the Insolvency and Bankruptcy Code, 2016

ORDER

MA 690/2018, MA 1289/2018 & IA 478/2024

Ld. Counsel for the Applicant in MA 690/2018 seeks further time to file the Reply in IA 478/2024. It is a Respondent in IA 478/2024 and submits that these three applications are connected to each other. List this matter on Board on **15.04.2024**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)

Rehan Shaikh